

Sl.No.13

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/119/95/AMR/2022		95 of IBC	IDBI Vs. Shri Brajendra Khandelwal, Personal Guarantor (in the matter of Andhra Ferro Alloys Limited)
	IA(IBC)/89/2024	U/s 60(5) of IBC, 2016 R/w Sec 11 of NCLT Rules, 2016	Shri Brajendra Khandelwal(Personal Guarantor) Vs IDBI Bank

ORDER

Present: Ms. T Alekhya Reddy, Ld. Counsel for the Petitioner.

For hearing, list the matter on 25.06.2024.

IA(IBC)/89/2024:

Present: Mr. Sanjeev Bajaj, Ld. Counsel for the Applicant.

Ms. T Alekhya Reddy, Ld. Counsel for the Respondent.

Heard. Reserved for orders.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)